

DIVISION BENCH  
COURT - I

**O-232**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/257(KB)2023  
IA(COMPANIES.ACT)/208(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ROHIT SRIVASTAVA VS TIRUPATI POLYSACKS PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. : For Respondents  
Mr. Rabindra Kumar Mishra, Adv.  
Mr. A. Agarwalla, Adv.  
Mr. P. Garain, Adv.  
Ms. V. Khaitan, Adv.

**ORDER**

1. Ld. Counsel for the respondents present.
2. At request, time to file reply affidavit is extended by two weeks.
3. Post this matter on **4/7/2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)